

6

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 62/441/NCLT/AHM/2017

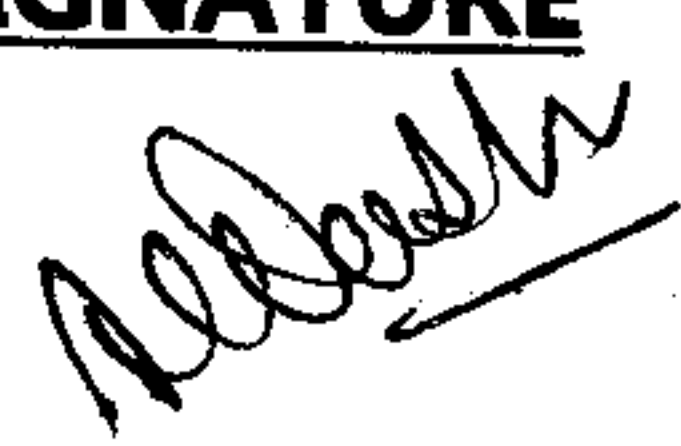
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Tirupati Foam Ltd.

Section of the Companies Act: Section 441 r/w 129 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ashish c. Doshi	PCS	Applicants	
2.				


ORDER

Learned PCS Mr. Ashish Doshi present for Petitioner. None present for ROC.

Learned PCS Mr. Ashish Doshi filed Memorandum of Appearance for Petitioner.

At request of Learned PCS for Petitioner.

List the matter on 13.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.